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Title: Papers laid on the Table of the House by Ministers/Members.

HON. SPEAKER: Now, Papers to be laid on the Table.

**कृषि और किसान कल्याण मंत्री (श्री राधा मोहन सिंह):** महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

नेशनल काउंसिल फॉर कोऑपरेटिव ट्रेनिंग, नई दिल्ली के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

नेशनल काउंसिल फॉर कोऑपरेटिव ट्रेनिंग, नई दिल्ली के वर्ष 2017-2018 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।

नेशनल काउंसिल फॉर कोऑपरेटिव ट्रेनिंग, नई दिल्ली के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10620/16/19]

THE MINISTER OF SCIENCE AND TECHNOLOGY, MINISTER OF EARTH SCIENCES AND MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. HARSH VARDHAN): Respected Madam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(1) Review by the Government of the working of the Central Electronics Limited, New Delhi, for the year 2017-2018.

(2) Annual Report of the Central Electronics Limited, New Delhi, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10621/16/19]

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (RAO INDERJIT SINGH): Speaker Madam, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Plastics Engineering and Technology, Chennai, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions)

by the Government of the working of the Central Institute of Plastics Engineering and Technology, Chennai, for the year 2017-2018.

[Placed in Library, See No. LT 10622/16/19]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(a) (i) Review by the Government of the working of the Brahmaputra Cracker and Polymer Limited, Dibrugarh, for the year 2017-2018.

(ii) Annual Report of the Brahmaputra Cracker and Polymer Limited, Dibrugarh, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10623/16/19]

(b) (i) Review by the Government of the working of the HIL (India) Limited (formerly Hindustan Insecticides Limited), New Delhi, for the year 2017-2018.

(ii) Annual Report of the the HIL (India) Limited (formerly Hindustan Insecticides Limited), New Delhi, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10624/16/19]

- (c) (i) Review by the Government of the working of the Hindustan Organic Chemicals Limited, Navi Mumbai, for the year 2017-2018.
- (ii) Annual Report of the Hindustan Organic Chemicals Limited, Navi Mumbai, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10625/16/19]

(3) A copy of the Notification No. S.O.5571(E) (Hindi and English versions) published in Gazette of India dated 31<sup>st</sup> October, 2018, order indicating the supplies of urea to be made by domestic manufactures of urea to states and Union Territories during Rabi, 2018-2019 under sub-section (6) of Section 3 of the Essential Commodities Act, 1955.

[Placed in Library, See No. LT 10626/16/19]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Economic Growth (Development Planning Centre), Delhi, for the year 2017-2018, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Economic Growth (Development Planning Centre), Delhi, for the year 2017-2018.



[Placed in Library, See No. LT 10627/16/19]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Labour Economics Research and Development, Delhi, for the year 2017-2018, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of National Institute of Labour Economics Research and Development, Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 10628/16/19]

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): Madam, I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the National Institute of Unani Medicine, Bangalore, for the year 2017-2018, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by

the Government of the working of the National Institute of Unani Medicine, Bangalore, for the year 2017-2018.

[Placed in Library, See No. LT 10629/16/19]

**उत्तर पूर्वी क्षेत्र विकास मंत्रालय के राज्य मंत्री, प्रधान मंत्री कार्यालय में राज्य मंत्री, कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री, परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह):** महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

1. टाटा इंस्टीट्यूट ऑफ फंडामेंटल रिसर्च, मुंबई के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
2. टाटा इंस्टीट्यूट ऑफ फंडामेंटल रिसर्च, मुंबई के वर्ष 2017-2018 के कार्याकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10630/16/19]

**संसदीय कार्य मंत्रालय में राज्य मंत्री तथा जल संसाधन, नदी विकास और गंगा संरक्षण मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल):** महोदया, मैं कर्नल राज्यवर्धन राठौर (सेवानिवृत्त) की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

1. (एक) नेशनल डोप टेस्टिंग लेबोरेटरी, नई दिल्ली के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा

अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) नेशनल डोप टेस्टिंग लेबोरेटरी, नई दिल्ली के वर्ष 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

2. उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10631/16/19]

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND  
MINISTER OF STATE OF THE MINISTRY OF NEW AND  
RENEWABLE ENERGY (SHRI R.K. SINGH): Madam, I beg to lay on  
the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Power Training Institute, Faridabad for the year 2017-2018, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Power Training Institute, Faridabad for the year 2017-2018.

[Placed in Library, See No. LT 10632/16/19]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Swaran Singh National Institute of Bio-Energy, Kapurthala, for the year 2017-2018, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar Swaran Singh National Institute of Bio-Energy, Kapurthala, for the year 2017-2018.

[Placed in Library, See No. LT 10633/16/19]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a)
  - (i) Review by the Government of the working of the Solar Energy Corporation of India, New Delhi, for the year 2017-2018.
  - (ii) Annual Report of the Solar Energy Corporation of India, New Delhi, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10634/16/19]

- (b)
  - (i) Review by the Government of the working of the Power System Operation Corporation Limited, New Delhi, for the year 2017-2018.
  - (ii) Annual Report of the Power System Operation Corporation Limited, New Delhi, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10635/16/19]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Damodar Valley Corporation, Kolkata, for the year 2017-2018, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Damodar Valley Corporation, Kolkata, for the year 2017-2018.

[Placed in Library, See No. LT 10636/16/19]

- (5) A copy of the Memorandum of Understanding (Hindi and English versions) between the Power System Operation Corporation Limited and the Ministry of Power for the year 2018-2019.

[Placed in Library, See No. LT 10637/16/19]

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Government Employees Welfare Housing Organisation, New Delhi, for the year 2017-2018, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English

versions) by the Government of the working of the Central Government Employees Welfare Housing Organisation, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 10638/16/19]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the Hindustan Prefab Limited, New Delhi, for the year 2017-2018.
- (ii) Annual Report of the Hindustan Prefab Limited, New Delhi, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10639/16/19]

- (b) (i) Review by the Government of the working of the Housing and Urban Development Corporation Limited, New Delhi, for the year 2017-2018.
- (ii) Annual Report of the Housing and Urban Development Corporation Limited, New Delhi, for the year 2017-2018, alongwith Audited Accounts

and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10640/16/19]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Development Authority, New Delhi, for the year 2017-2018.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Development Authority, New Delhi, for the year 2017-2018, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Delhi Development Authority, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 10641/16/19]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND  
MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON  
RADHAKRISHNAN): Madam, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under Article 151(1) of the Constitution:-

- (i) Report of the Comptroller and Auditor General of India-Union Government (No.16 of 2018)-(Department of Revenue-Indirect Taxes-Customs) for the year ended March, 2017.

[Placed in Library, See No. LT 10642/16/19]

- (ii) Report of the Comptroller and Auditor General of India-Union Government (Railways)(Report No.19 of 2018)-Compliance to statutory requirements in engagement of contract labour by Indian Railways, for the year ended March, 2017.

[Placed in Library, See No. LT 10643/16/19]

- (iii) Report of the Comptroller and Auditor General of India-Union Government (Civil)(No. 20 of 2018)-Compliance of the Fiscal Responsibility and Budget Management Act, 2003 Department of Economic Affairs, Ministry of Finance, for the year ended March, 2017.

[Placed in Library, See No. LT 10644/16/19]

- (iv) Report of the Comptroller and Auditor General of India-Union Government (No. 21 of 2018)-Ministry of Communications and Ministry of Electronics and Information Technology, for the year ended March, 2017.

[Placed in Library, See No. LT 10645/16/19]



(v) Report of the Comptroller and Auditor General of India-Union Government (No. 22 of 2018)(Performance Audit)-Accelerated Irrigation Benefits Programme, Ministry of Water Resources, River Development and Ganga Rejuvenation.

[Placed in Library, See No. LT 10646/16/19]

(2) A copy of the Securities and Exchange Board of India (Mutual Funds)(Fourth Amendment) Regulations, 2018 (Hindi and English versions) published in Notification No. SEBI/LAD-NRO/GN/2018/51 in Gazette of India dated 13<sup>th</sup> December, 2018 under section 31 of the Securities and Exchange Board of India Act, 1992.

[Placed in Library, See No. LT 10647/16/19]

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE):  
Madam, I beg to lay on the Table copy of the Memorandum of Understanding (Hindi and English versions) National Safai Karamcharis Finance and Development Corporation and the Ministry of Social Justice and Empowerment for the year 2018-2019.

[Placed in Library, See No. LT 10648/16/19]

**ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री राम कृपाल यादव):** अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ: -

- (1) नेशनल इंस्टीट्यूट ऑफ रूरल डेवलपमेंट एंड पंचायती राज, हैदराबाद के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (2) नेशनल इंस्टीट्यूट ऑफ रूरल डेवलपमेंट एंड पंचायती राज, हैदराबाद के वर्ष 2017-2018 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।
- (3) नेशनल इंस्टीट्यूट ऑफ रूरल डेवलपमेंट एंड पंचायती राज, हैदराबाद के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10649/16/19]

**गृह मंत्रालय में राज्य मंत्री (श्री हंसराज गंगाराम अहीर):** अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ: -

- (1) मानव अधिकार संरक्षण अधिनियम 1993 की धारा 20 की उप-धारा (2) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) –
  - (एक) राष्ट्रीय मानव अधिकार आयोग, भारत, नई दिल्ली के वर्ष 2016-2017 का वार्षिक प्रतिवेदन।
  - (दो) राष्ट्रीय मानव अधिकार आयोग, भारत, नई दिल्ली के वर्ष 2016-2017 के वार्षिक प्रतिवेदन में अंतर्विष्ट सिफारिशों पर की-गई-कार्यवाही ज्ञापन।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10650/16/19]

- (3) दिल्ली पुलिस अधिनियम, 1978 की धारा 148 की उप-धारा (2) के अंतर्गत दिल्ली पुलिस (नियुक्ति और भर्ती) (संशोधन) नियम, 2018 जो 23 अक्टूबर, 2018 के दिल्ली के राजपत्र में अधिसूचना सं. एफ. 16/01/2018/एचपी-आई/स्थापना/5475-5477 में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10651/16/19]

- (4) विधिविरुद्ध क्रियाकलाप (निवारण) अधिनियम, 1967 की धारा 35 की उप-धारा (5) के अंतर्गत अधिसूचना संख्या का.आ. 6313(अ) जो 26 दिसम्बर, 2018 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा उक्त अधिनियम की पहली अनुसूची में क्रम संख्या 40 पर “दि खालिस्थान लिबरेशन फोर्स और उसके सभी रूप” का नाम जोड़ा गया है, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10652/16/19]

THE MINISTER OF STATE IN THE MINISTRY OF MINES AND  
MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI  
HARIBHAI CHAUDHARY): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Coal Mines Provident Fund Organisation, Dhanbad, for the years 2015-2016 and 2016-2017, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions)

by the Government of the working of the Coal Mines Provident Fund Organisation, Dhanbad, for the years 2015-2016 and 2016-2017.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 10653/16/19]

**कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री तथा पंचायती राज मंत्रालय में राज्य मंत्री (श्री परषोतम रूपाला):** अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ: -

- (1) नेशनल हॉर्टिकल्चर बोर्ड, गुरुग्राम के वर्ष 2017-2018 के  
(एक) वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) नेशनल हॉर्टिकल्चर बोर्ड, गुरुग्राम के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10654/16/19]

- (2) कोकोनट डेवलपमेंट बोर्ड, कोच्चि के वर्ष 2017-2018 के  
(एक) वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (दो) कोकोनट डेवलपमेंट बोर्ड, कोच्चि के वर्ष 2017-2018 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।

(तीन) कोकोनट डेवलपमेंट बोर्ड, कोच्चि के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10655/16/19]

- (3) नेशनल इंस्टीट्यूट ऑफ एग्रीकल्चरल एक्सटेंशन मैनेजमेंट,  
(एक) हैदराबाद के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (दो) नेशनल इंस्टीट्यूट ऑफ एग्रीकल्चरल एक्सटेंशन मैनेजमेंट, हैदराबाद के वर्ष 2017-2018 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।
- (तीन) नेशनल इंस्टीट्यूट ऑफ एग्रीकल्चरल एक्सटेंशन मैनेजमेंट, हैदराबाद के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10656/16/19]

- (4) नेशनल एग्रीकल्चरल कोऑपरेटिव मार्केटिंग फेडरेशन  
(एक) ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) नेशनल एग्रीकल्चरल कोऑपरेटिव मार्केटिंग फेडरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10657/16/19]

- (5) नेशनल कोऑपरेटिव यूनियन ऑफ इंडिया, नई दिल्ली के  
(एक) वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।  
(दो) नेशनल कोऑपरेटिव यूनियन ऑफ इंडिया, नई दिल्ली के वर्ष 2017-2018 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।  
(तीन) नेशनल कोऑपरेटिव यूनियन ऑफ इंडिया, नई दिल्ली के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10658/16/19]

(6) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (2) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

- (क) कर्नाटक कैश्यू डेवलपमेंट कार्पोरेशन लिमिटेड, मंगलौर  
(एक) के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा।  
(दो) कर्नाटक कैश्यू डेवलपमेंट कार्पोरेशन लिमिटेड, मंगलौर का वर्ष 2017-2018 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 10659/16/19]

- (ख) ओडिशा एग्रो-इंडस्ट्रीज कार्पोरेशन लिमिटेड, भुवनेश्वर  
(एक) के वर्ष 2015-2016 के कार्यक्रम की सरकार द्वारा समीक्षा।  
(दो) ओडिशा एग्रो-इंडस्ट्रीज कार्पोरेशन लिमिटेड, भुवनेश्वर का वर्ष 2015-2016 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 10660/16/19]

- (ग) आंध्र प्रदेश स्टेट एग्रो-इंडस्ट्रीज डेवलपमेंट कार्पोरेशन
- एक) लिमिटेड, हैदराबाद के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा।
- (दो) आंध्र प्रदेश स्टेट एग्रो-इंडस्ट्रीज डेवलपमेंट कार्पोरेशन लिमिटेड, हैदराबाद का वर्ष 2015-2016 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(7) उपर्युक्त (6) की मद संख्या (ख) और (ग) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाले दो विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10661/16/19]

(8) आवश्यक वस्तु अधिनियम, 1955 की धारा 3 की उप-धारा (6) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

- (एक) उर्वरक (अजैविक, जैविक या मिश्रित) (नियंत्रण) (पांचवां) संशोधन आदेश, 2018 जो 1 दिसम्बर, 2018 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 5887(अ) में प्रकाशित हुआ था।
- (दो) उर्वरक (अजैविक, जैविक या मिश्रित) (नियंत्रण) चौथा संशोधन आदेश, 2018 जो 30 जुलाई, 2018 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 3720(अ) में प्रकाशित हुआ था।

[Placed in Library, See No. LT 10662/16/19]

- (9) (एक) प्रोटेक्शन ऑफ प्लांट वैरायटीज एण्ड फार्मर्स राइट्स अथॉरिटी, नई दिल्ली के वर्ष 2017-2018 के वार्षिक

- प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (दो) प्रोटेक्शन ऑफ प्लांट वैरायटीज एण्ड फार्मर्स राइट्स अथॉरिटी, नई दिल्ली के वर्ष 2017-2018 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।
- (तीन) प्रोटेक्शन ऑफ प्लांट वैरायटीज एण्ड फार्मर्स राइट्स अथॉरिटी, नई दिल्ली के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10663/16/19]

(10) नाशक कीट और नाशक जीव अधिनियम, 1914 की धारा 4(घ) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) पादप संघरोध (भारत में आयात का विनियमन) (आठवां संशोधन) आदेश, 2018, जो 26 नवम्बर, 2018 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 5830(अ) में प्रकाशित हुआ था।

(दो) पादप संघरोध (भारत में आयात का विनियमन) (नौवां संशोधन) आदेश, 2018, जो 19 दिसम्बर, 2018 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 6224(अ) में प्रकाशित हुआ था।

[Placed in Library, See No. LT 10664/16/19]

**सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री कृष्णपाल गूर्जर):** अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ: -

(1) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-



(क) आर्टिफिशियल लिम्ब्स मैनुफैक्चरिंग कार्पोरेशन ऑफ  
एक) इंडिया, कानपुर के वर्ष 2017-2018 के कार्यक्रम की  
सरकार द्वारा समीक्षा।

(दो) आर्टिफिशियल लिम्ब्स मैनुफैक्चरिंग कार्पोरेशन ऑफ  
इंडिया, कानपुर का वर्ष 2017-2018 का वार्षिक प्रतिवेदन,  
लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक  
की टिप्पणियां।

[Placed in Library, See No. LT 10665/16/19]

(ख) नेशनल बैकवर्ड क्लासेस फाइनेंस एण्ड डेवलपमेंट  
एक) कार्पोरेशन, नई दिल्ली के वर्ष 2017-2018 के कार्यक्रम की  
सरकार द्वारा समीक्षा।

(दो) नेशनल बैकवर्ड क्लासेस फाइनेंस एण्ड डेवलपमेंट  
कार्पोरेशन, नई दिल्ली का वर्ष 2017-2018 का वार्षिक  
प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-  
महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 10666/16/19]

(एक) श्री हनुमान प्रसाद पोद्दार अंध विद्यालय, वाराणसी के वर्ष 2015-  
2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी  
(2) संस्करण) तथा लेखापरीक्षित लेखे।

(दो) श्री हनुमान प्रसाद पोद्दार अंध विद्यालय, वाराणसी के वर्ष 2015-  
2016 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति  
(हिन्दी तथा अंग्रेजी संस्करण)।

(3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के  
कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10667/16/19]

- (4) (एक) भगवान महावीर विक्लांग सहायता समिति, जयपुर के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।  
(दो) भगवान महावीर विक्लांग सहायता समिति, जयपुर के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10668/16/19]

- (5) नेशनल ट्रस्ट, नई दिल्ली के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

[Placed in Library, See No. LT 10669/16/19]

- (6) नेशनल हैण्डीकैप्ड फाइनेंस एण्ड डेवलपमेंट कार्पोरेशन और दिव्यांगजन अधिकारिता विभाग, सामाजिक न्याय और अधिकारिता मंत्रालय के बीच वर्ष 2018-2019 के लिए हुए समझौता ज्ञापन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10670/16/19]

**स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री अश्विनी कुमार चौबे):** महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ: -

- (1) (एक) पोस्टग्रेजुएट इंस्टीट्यूट ऑफ मेडिकल एजुकेशन एण्ड रिसर्च, चंडीगढ़ के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।  
(दो) पोस्टग्रेजुएट इंस्टीट्यूट ऑफ मेडिकल एजुकेशन एण्ड रिसर्च, चंडीगढ़ के वर्ष 2017-2018 के कार्यक्रम की

सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10671/16/19]

- (2) (एक) ऑल इंडिया इंस्टीट्यूट ऑफ मेडिकल साइंसेज, नई दिल्ली के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।  
(दो) ऑल इंडिया इंस्टीट्यूट ऑफ मेडिकल साइंसेज, नई दिल्ली के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10672/16/19]

- (3) (एक) सेंट्रल मेडिकल सर्विसेज सोसाइटी, नई दिल्ली के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।  
(दो) सेंट्रल मेडिकल सर्विसेज सोसाइटी, नई दिल्ली के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10673/16/19]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJJU): I beg to lay on the Table:-

- (1) A copy of the Citizenship (Registration of Citizens and Issue of National Identity Cards) Amendment Rules, 2018 (Hindi and

English versions) published in Notification No. G.S.R.722(E) in Gazette of India dated 30<sup>th</sup> July, 2018 under sub-section (4) of Section 18 of the Citizenship Act, 1955.

[Placed in Library, See No. LT 10674/16/19]

- (2) A copy of the National Fire Service College, Nagpur, Artist-cum-Draughtsman, Recruitment Rules, 2018 (Hindi and English versions) published in Notification No. G.S.R.313 in Gazette of India dated 26<sup>th</sup> September, 2018 under article 309 of the Constitution of India.

[Placed in Library, See No. LT 10675/16/19]

- (3) A copy of the Central Reserve Police Force, Assistant Sub Inspector (Steno) and Head Constable (Ministerial) Recruitment (Amendment) Rules, 2018 (Hindi and English versions) published in Notification No. G.S.R.1121(E) in Gazette of India dated 16<sup>th</sup> November, 2018 under sub-section (3) of Section 18 of the Central Reserve Police Force Act, 1949.

[Placed in Library, See No. LT 10676/16/19]

- (4) A copy of the Sashastra Seema Bal Group 'C' Combatised (Non-Gazetted) Para-Veterinary Posts Recruitment Rules, 2018 (Hindi and English versions) published in Notification No. G.S.R.283 in Gazette of

India dated 30<sup>th</sup> August, 2018 under sub-section (3) of Section 155 of the Sashastra Seema Bal Act, 2007.

[Placed in Library, See No. LT 10677/16/19]

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 156 of the Indo-Tibetan Border Police Force Act, 1992:-

- (i) The Indo-Tibetan Border Police Force, Engineering Cadre, Group 'A' Post, Recruitment Rules, 2018 published in Notification No. G.S.R.531(E) in Gazette of India dated 7<sup>th</sup> June, 2018.
- (ii) The Indo-Tibetan Border Police Force, Constable (Water Carrier, Safai Karamchari, Cook, Washerman and Barber, Group 'C' Posts Recruitment Rules, 2018 published in Notification No. G.S.R.591(E) in Gazette of India dated 28<sup>th</sup> June, 2018.
- (iii) The Indo-Tibetan Border Police Force, Combatant (Ministerial Cadre and Stenographer Cadre) Group 'C' Posts Recruitment Rules, 2018 published in Notification No. G.S.R.619(E) in Gazette of India dated 9<sup>th</sup> July, 2018.
- (iv) The Indo-Tibetan Border Police Force, General Duty Cadre (Group 'A' Posts) Recruitment Rules, 2018 published in Notification No. G.S.R.655(E) in Gazette of India dated 18<sup>th</sup> July, 2018 together with a corrigendum thereto published in the Notification No. G.S.R.1018(E) dated 10<sup>th</sup> October, 2018.
- (v) The Indo-Tibetan Border Police Force, Education and stress Counsellor Cadre, Group 'C' Posts, Recruitment Rules, 2018

published in Notification No. G.S.R.739(E) in Gazette of India dated 3<sup>rd</sup> August, 2018.

- (vi) The Ministry of Home Affairs, Indo-Tibetan Border Police Force, Tailor, Cobbler and Gardener Cadre, Group 'B' and 'C' Posts Recruitment Rules, 2018 published in Notification No. G.S.R.1015(E) in Gazette of India dated 10<sup>th</sup> October, 2018.
- (vii) The Ministry of Home Affairs, Indo-Tibetan Border Police Force, Deputy Commandant (Official Language) and Assistant Commandant (Official Language), Group 'A' Posts, Recruitment Rules, 2018 published in Notification No. G.S.R.1016(E) in Gazette of India dated 10<sup>th</sup> October, 2018.
- (viii) The Ministry of Home Affairs, Indo-Tibetan Border Police Force, Animal Transport Cadre, Group 'A' (Gazetted) and Group 'B' (Non-Gazetted) Posts, Recruitment Rules, 2018 published in Notification No. G.S.R.1099(E) in Gazette of India dated 12<sup>th</sup> November, 2018.
- (ix) The Indo-Tibetan Border Police Force, Hindi Translators, Group 'B' Posts, Recruitment Rules, 2018 published in Notification No. G.S.R.1014(E) in Gazette of India dated 10<sup>th</sup> October, 2018.
- (x) The Ministry of Home Affairs, Indo-Tibetan Border Police Force, Head Constable and Constable Animal Transport Cadre (Group 'C' post) Recruitment Rules, 2018 published in

Notification No. G.S.R.1017(E) in Gazette of India dated 10<sup>th</sup> October, 2018.

- (xi) The Indo-Tibetan Border Police Force, Telecommunication Cadre (Group 'A' posts) Recruitment Rules, 2018 published in Notification No. G.S.R.1112(E) in Gazette of India dated 14<sup>th</sup> November, 2018.
- (xii) The Indo-Tibetan Border Police Force, Transport Cadre (Group 'A' posts) Recruitment Rules, 2018 published in Notification No. G.S.R.1113(E) in Gazette of India dated 14<sup>th</sup> November, 2018.
- (xiii) The Indo-Tibetan Border Police Force, Electronic Data Processing Cadre (Group 'A' posts) Recruitment Rules, 2018 published in Notification No. G.S.R.1114(E) in Gazette of India dated 14<sup>th</sup> November, 2018.

[Placed in Library, See No. LT 10678/16/19]

(6) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 18 of the Citizenship Act, 1955:-

The Citizenship (Amendment) Rules, 2018 (Hindi and English versions) published in Notification No. G.S.R.1049(E) in Gazette of India dated 22<sup>nd</sup> October, 2018.

- (ii) The Citizenship (Second) Amendment Rules, 2018 (Hindi and English versions) published in Notification No. G.S.R.1158(E) in Gazette of India dated 3<sup>rd</sup> December, 2018.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION  
(SHRI JAYANT SINHA): I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi Rashtriya Uran Akademi, Rae Bareli, for the year 2017-2018, alongwith Audited Accounts.
- (2) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indira Gandhi Rashtriya Uran Akademi, Rae Bareli, for the year 2017-2018.

[Placed in Library, See No. LT 10680/16/19]

**संसदीय कार्य मंत्रालय में राज्य मंत्री तथा जल संसाधन, नदी विकास और गंगा संरक्षण मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल):** अध्यक्ष महोदया, मैं श्री बाबुल सुप्रियो की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ: -

(1) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) -

- (क) (एक) हिन्दुस्तान केबल्स लिमिटेड, कोलकाता के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण ।
- (दो) हिन्दुस्तान केबल्स लिमिटेड, कोलकाता के वर्ष 2017-2018 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।



[Placed in Library, See No. LT 10681/16/19]

- (ख) (एक) हिन्दुस्तान साल्ट्स लिमिटेड, जयपुर के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण ।
- (दो) हिन्दुस्तान साल्ट्स लिमिटेड, जयपुर के वर्ष 2017-2018 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 10682/16/19]

- (ग) (एक) रिचर्डसन एंड क्रूडास (1972) लिमिटेड, मुम्बई के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण ।
- (दो) रिचर्डसन एंड क्रूडास (1972) लिमिटेड, मुम्बई के वर्ष 2017-2018 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 10683/16/19]

- (घ) (एक) सीमेंट कार्पोरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण ।
- (दो) सीमेंट कार्पोरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2017-2018 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 10684/16/19]

- (2) (एक) सेंट्रल मैन्युफैक्चरिंग टेक्नोलॉजी इस्टीट्यूट, बेंगलुरु के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण ।

(दो) सेंट्रल मैनुफैक्चरिंग टेक्नोलॉजी इंस्टीट्यूट, बेंगलुरु के वर्ष 2017-2018 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 10685/16/19]

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**संसदीय कार्य मंत्रालय में राज्य मंत्री तथा जल संसाधन, नदी विकास और गंगा संरक्षण मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल):** अध्यक्ष महोदया, मैं कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ: -

- (1) डब्ल्यूएपीसीओएस लिमिटेड, नई दिल्ली के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण।
- (2) डब्ल्यूएपीसीओएस लिमिटेड, नई दिल्ली का वर्ष 2017-2018 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 10686/16/19]

**वस्त्र मंत्रालय में राज्य मंत्री (श्री अजय टम्टा):** अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ: -

- (1) (एक) नेशनल इंस्टीट्यूट ऑफ फैशन टेक्नोलॉजी, नई दिल्ली के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) नेशनल इंस्टीट्यूट ऑफ फैशन टेक्नोलॉजी, नई दिल्ली के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10687/16/19]

- (2) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) -

(एक) नेशनल जूट मैनुफैक्चर्स कार्पोरेशन, कोलकाता के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा।

(दो) नेशनल जूट मैनुफैक्चर्स कार्पोरेशन, कोलकाता के वर्ष 2017-2018 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 10688/16/19]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE AND MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI PARSHOTTAM RUPALA)

On behalf of Shrimati Krishna Raj, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (2) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the Goa Meat Complex Limited, Panjim, for the year 2016-2017.

- (ii) Annual Report of the Goa Meat Complex Limited, Panjim, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 10689/16/19]

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(a) (i) Review by the Government of the working of the Bengal Chemicals and Pharmaceuticals Limited, Kolkata, for the year 2017-2018.

(ii) Annual Report of the Bengal Chemicals and Pharmaceuticals Limited, Kolkata, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10690/16/19]

(b) (i) Review by the Government of the working of the Hindustan Antibiotics Limited, Pune, for the year 2017-2018.

(ii) Annual Report of the Hindustan Antibiotics Limited, Pune, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10691/16/19]

(2) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Pharmaceutical Education and Research, Kolkata, for the year 2017-2018, together with Audit Report thereon.

[Placed in Library, See No. LT 10692/16/19]

(3) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Pharmaceutical Education and Research, Hyderabad, for the year 2016-2017, together with Audit Report thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 10693/16/19]

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRIES (SHRI C.R. CHAUDHARY): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Warehousing Development and Regulatory Authority, New Delhi, for the year 2017-2018, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Warehousing Development and Regulatory Authority, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 10694/16/19]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (i) Review by the Government of the working of the Hindustan Vegetable Oils Corporation Limited, New Delhi, for the year 2017-2018.
- (ii) Annual Report of the Hindustan Vegetable Oils Corporation Limited, New Delhi, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10695/16/19]

- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:-

- (i) The Levy Sugar Supply (Control) Amendment Order, 2018 published in Notification No. G.S.R.780(E)Ess.Com./Sugar in Gazette of India dated 14<sup>th</sup> August, 2018.
- (ii) The Sugarcane (Control) (Second Amendment) Order, 2018 published in Notification No. S.O.5258(E) in Gazette of India dated 12<sup>th</sup> October, 2018.

[Placed in Library, See No. LT 10696/16/19]

- (4) A copy of the Warehousing Development and Regulatory Authority (Conditions of service of the Officers and other Employees) (Amendment) Regulations, 2018 (Hindi and English versions) published in Notification No. G.S.R.865(E) in Gazette of India dated 12<sup>th</sup> September, 2018 under Section 52 of the Warehousing (Development and Regulation) Act, 2007.

[Placed in Library, See No. LT 10697/16/19]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Services Exports Promotion Council, New Delhi, for the years 2015-2016 and 2016-2017, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Services Exports Promotion Council, New Delhi, for the years 2015-2016 and 2016-2017.
- (6) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 10698/16/19]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Services Exports Promotion Council, New Delhi, for the year 2017-2018, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Services Exports Promotion Council, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 10699/16/19]

- (8) A copy of the Consumer Protection (Administrative Control Over the State Commission and the District Forum) Regulations,

2018 (Hindi and English versions) published in Notification No. G.S.R.335(E) in Gazette of India dated 5<sup>th</sup> April, 2018 under Section 31 of the Consumer Protection Act, 1986.

[Placed in Library, See No. LT 10700/16/19]

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI P.P. CHAUDHARY): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Corporate Affairs, Gurgaon, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Corporate Affairs, Gurgaon, for the year 2016-2017.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 10701/16/19]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the International Centre for Alternative Dispute Resolution, New Delhi, for the years 2014-2015 to 2016-2017, alongwith Audited Accounts.



(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the International Centre for Alternative Dispute Resolution, New Delhi, for the years 2014-2015 to 2016-2017.

(4) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 10702/16/19]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the International Centre for Alternative Dispute Resolution, New Delhi, for the year 2017-2018, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the International Centre for Alternative Dispute Resolution, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 10703/16/19]

(6) A copy of the Competition Commission of India (General) Amendment Regulations, 2018 (Hindi and English versions) published in Notification No. L-3(2)/Regin.-Gen.(Amdt.)/2018/CCI in Gazette of India dated 7<sup>th</sup> December, 2018 under sub-section (3) of Section 63 of the Competition Act, 2002, as amended by Competition Act (Amendment) Act, 2007.

[Placed in Library, See No. LT 10704/16/19]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Legal Services Authority, New Delhi, for the year 2016-2017.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of National Legal Services Authority, New Delhi, for the year 2016-2017.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 10705/16/19]

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Administration Reports (Hindi and English versions) of the Cantonment Boards for the year 2017-2018.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Cantonment Boards for the year 2017-2018.

[Placed in Library, See No. LT 10706/16/19]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Institute of Mountaineering, Uttarkashi, for the year 2017-2018, alongwith Audited Accounts.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Nehru Institute of Mountaineering, Uttarkashi, for the year 2017-2018, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nehru Institute of Mountaineering, Uttarkashi, for the year 2017-2018.

[Placed in Library, See No. LT 10707/16/19]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI GAJENDRA SINGH SHEKHAWAT): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Agricultural University, Imphal for the year 2016-2017.  
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Agricultural University, Imphal for the year 2016-2017.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 10708/16/19]

- (3) A copy of the Annual Accounts (Hindi and English versions) of the Central Agricultural University, Imphal, for the year 2015-2016, together with Audit Report thereon.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3)

above.

[Placed in Library, See No. LT 10709/16/19]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Ch. Charan Singh National Institute of Agricultural Marketing, Jaipur, for the year 2017-2018, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ch. Charan Singh National Institute of Agricultural Marketing, Jaipur, for the year 2017-2018.

[Placed in Library, See No. LT 10710/16/19]

- (6) A copy of the Bhagar Grading and Marking Rules, 2018 (Hindi and English versions) published in Notification No. G.S.R.1167(E) in Gazette of India dated 4<sup>th</sup> December, 2018 under sub-section (3) of Section 3 of the Agricultural Produce (Grading and Marking) Act, 1937.

[Placed in Library, See No. LT 10711/16/19]

- (7) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Reports and Audited Accounts of the Jammu and Kashmir Horticultural Produce Marketing and Processing Corporation Limited, Srinagar, for the years 2001-2002 to 2017-2018 within the stipulated period of nine months after the close of the respective accounting years.

[Placed in Library, See No. LT 10712/16/19]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Development Corporation, New Delhi, for the year 2017-2018.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Development Corporation, New Delhi, for the year 2017-2018, together with Audit Report thereon.

[Placed in Library, See No. LT 10713/16/19]

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Cooperative Development Corporation, New Delhi, for the year 2017-2018.

(iv) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Development Corporation (Employees Provident Fund), New Delhi, for the year 2017-2018, together with Audit Report thereon.

[Placed in Library, See No. LT 10714/16/19]

(9) A copy of the Kusum Seed Grading and Marking Rules, 2018 (Hindi and English versions) published in Notification No. G.S.R.600(E) in Gazette of India dated 29<sup>th</sup> June, 2018 under subsection (3) of Section 3 of the Agricultural Produce (Grading and Marking) Act, 1937.

[Placed in Library, See No. LT 10715/16/19]

